

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) (Insolvency)NO.1233 OF 2019

Excel Infra Logistics Pvt Ltd

Appellant

Vs

Karnani Solvex Pvt Ltd

Respondent

Ms Ranu Purohit, Advocate for appellant.

Mr Dinesh Mohan Sinha and Mr Prince Mohan Sinha, Advocate/PCS for Respondent.

ORDER

06.02.2020-Rejoinder filed by the appellant is taken on record.

2 Heard learned counsel for the parties at length. Arguments concluded.

Judgement reserved.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member(Technical)

Bm/kam